

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:300  
ANSWERED ON:02.08.2011  
IMPLEMENTATION OF IDUKKI PACKAGE  
Thomas Shri P. T.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has reviewed the implementation of the Idukki Package;
- (b) if so, the details thereof; and
- (c) the present status of the project?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): The Government has approved an implementation and monitoring mechanism for effective implementation of package for mitigation of agrarian distress in Idukki district of Kerala. The implementation and monitoring mechanism includes constitution of the Idukki Aiswarya Samity chaired by the Chief Minister to decide policy matters, provide guidance and monitoring of task implementation. The second tier setup is Idukki Karma Samity chaired by the Chief Secretary for leveraging all Commodity Boards and government institutions under single command line for task implementation. There is Project Monitoring Committee under the Chairmanship of the Agricultural Production Commissioner to coordinate, monitor the monthly activities and to oversee the implementation of package. In addition, a Coordination Committee under the chairmanship of Additional Secretary, Department of Agriculture & Cooperation has been constituted to monitor the progress of implementation of Idukki Package. These committees meet on regular basis to review the progress of implementation of Idukki package.

(c): Against the approved outlay of Rs.764.45 crore for implementing various programmes/ interventions under the Idukki Package, the State Government and the Commodity Boards have submitted Projects worth Rs.396 crore out of which Rs.234 crore has been sanctioned for different tasks.